

GOVERNMENT OF ANDHRAPRADESH  
FOREST DEPARTMENT

From  
Sri Alan Chong Teron, I.F.S.,  
District Forest Officer.,  
Kurnool.

To  
The Consultant (Judicial)  
Hon'ble National Green Tribunal [NGT],  
New Delhi-110 001.

Rc.No:3290/2018/H6, dated :18-10-2019.

Sir,

**Sub:** Forest Department – C.Janardhana Reddy Vs Jio Reliance Company -  
Compliance of order, dated.09.01.2019 in O.A.No.649/2018 – Reg.

**Ref:** 1. Hon'ble National Green Tribunal (NGT), New Delhi order  
dt.09.01.2019 in O.A.No.649/2018.  
2. Reminder Mail-2 received from Consultant (Judicial), NGT  
dt.10.07.2019.  
3. Last Reminder Mail received from Consultant (Judicial), NGT  
dt.17.10.2019.

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In obedience to the instructions issued in the reference cited entrusted to us, action has already been taken the against Jio Reliance Company in respect of felling of trees on the road from Uyyalavada Village to Kalugotla Village for recovery of compensation. The above said area is not Forest Land at all, i.e., neither Reserved Forest nor Forest Reserve. The jurisdiction of the aforesaid area squarely falls with the Executive Engineer, Panchayat Raj, Adoni.

In accordance with the notification issued under the provisions of Andhra Pradesh (Protection of Trees and Timber in public premises) Rules, 1989, the duties of the Forest Officers outside the Forest land has to be attended by Engineers of respective departments in accordance with the subject matter. In this instant case, the duty lies with the Executive Engineer, Panchayat Raj, Adoni.

A letter has been addressed to the Executive Engineer, Panchayat Raj, Adoni for penal action and recovery of compensation but the report is still awaited. The value of felled trees was assessed by the our Forest Range Officer, Kurnool Range which came to an amount of Rs.1,09,825/- (One lakh nine thousand eight hundred twenty five Rupees only) . The said report is enclosed herewith for kind perusal .

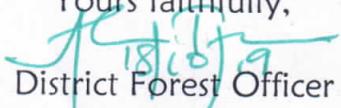
Meanwhile show cause notice was issued to the respondent, Jio Reliance Company, for which they disowned their liability and further they informed us that they are persuing the matter in the Hon'ble NGT.

This office has complied with the directions of the Hon'ble National Green Tribunal [NGT], New Delhi by assessing the NPV of Felled Trees and action still to be taken lies with the Executive Engineer Panchayat Raj, Adoni.

Under these special circumstance we pray to the National Green Tribunal [NGT], New Delhi to direct the Executive Engineer, Panchayat Raj, Adoni for compliance of taking action against Jio Reliance Company.

This is submitted for favour of kind information and necessary action.

Yours faithfully,

  
District Forest Officer  
Kurnool.

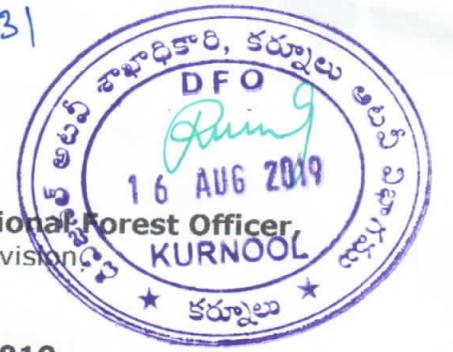
  
18/10/19

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Government of Andhra Pradesh  
FOREST DEPARTMENT

From  
**Sri S. Ashok Kumar Yadav,**  
Forest Range Officer,  
KURNOOL.

3189  
16/8/19

To  
**The Divisional Forest Officer,**  
Kurnool Division,  
Kurnool.



**Rc.No:95/2018-FRO (K), Dt:-16.08.2019**

Madam,

Sub: Forest Dept., C. Janagardhan Reddy Vs Jio Reliance Company  
Compliance of order, dated:-09.01.2019 in O.A.No.649/2018 - Report  
Submission off- Reg.

Ref:- 1) DFO, Kurnool, Rc.No:3290/2018-H6, Dt:-15.07.2019 & 02.08.2019  
communicated in FRO, Kurnool, Rc.No:95/2018-FRO (K), Dt:-05.08.2019 &  
07.08.2019.  
2) FSO, Kurnool report dated:-09.08.2019.

& & &

Hi  
Verify  
In obedience to the reference 1<sup>st</sup> cited, I submit that, I have instructed and  
communicated to the Forest Section Officer, Kurnool to inspect the Avenue Plantation  
between Uyyalavada village to Pullagummi village of Veldurthy Mandal, Kurnool (Dist).

In this regard vide reference 2<sup>nd</sup> cited the Forest Section Officer, Kurnool and  
Forest Beat Officer, Yaparlapadu Beat on 29.07.2019 on local enquiry these plantation  
was raised by Water shed Development committee about Ten years back with  
escapement of 5.00 Mts x 5.00 Mts with species of Kondatangedu, Kanuga,  
Pacchasunkesula, Yerrasunkesula, Sissoo & Vepa etc.,

Further, I submit that I have also along with concerned Forest Section Officer,  
Kurnool & Forest Beat Officer, Yaparlapadu inspected said location on 14.08.2019 and  
total 125 Avenue trees were damaged while digging of trench for laying of optical fiber  
cable by Jio Reliance Company. The value of damaged Avenue trees measurements list  
is enclosed herewith for further necessary action in this regard.

Encl:-As above.

Yours faithfully,

**Forest Range Officer,**  
**KURNOOL.**

16/8/19

16.8.19

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**Statement showing Avenue trees damaged while laying of optical fiber cable by Jio Reliance Company between Uyyalavada (V) to Pullagummi village road, Veldurthy (M)**

Sl.No	Name of the Species	Girth in Mtrs	Height in Mtrs	Volume in Cum	Firewood in Cum
1	2	3	4	5	6
1	Pacchasunkesula	0.60	2.50	0.056	0.017
2	Sissoo	0.60	2.50	0.056	0.017
3	KondaTangedu	0.75	3.00	0.105	0.040
4	Yerrasunkesula	0.80	3.00	0.120	0.050
5	Kanuga	0.85	3.00	0.135	0.060
6	Vepa	0.90	4.00	0.203	0.080
7	Pacchasunkesula	0.60	2.50	0.056	0.017
8	Sissoo	0.60	2.50	0.056	0.017
9	KondaTangedu	0.75	3.00	0.105	0.040
10	Yerrasunkesula	0.80	3.00	0.120	0.050
11	Kanuga	0.85	3.00	0.135	0.060
12	Vepa	0.90	4.00	0.203	0.080
13	Pacchasunkesula	0.60	2.50	0.056	0.017
14	Sissoo	0.60	2.50	0.056	0.017
15	KondaTangedu	0.75	3.00	0.105	0.040
16	Yerrasunkesula	0.80	3.00	0.120	0.050
17	Kanuga	0.85	3.00	0.135	0.060
18	Vepa	0.90	4.00	0.203	0.080
19	Pacchasunkesula	0.60	2.50	0.056	0.017
20	Sissoo	0.60	2.50	0.056	0.017
21	KondaTangedu	0.75	3.00	0.105	0.040
22	Yerrasunkesula	0.80	3.00	0.120	0.050
23	Kanuga	0.85	3.00	0.135	0.060
24	Vepa	0.90	4.00	0.203	0.080
25	Pacchasunkesula	0.60	2.50	0.056	0.017
26	Sissoo	0.60	2.50	0.056	0.017
27	KondaTangedu	0.75	3.00	0.105	0.040
28	Yerrasunkesula	0.80	3.00	0.120	0.050
29	Kanuga	0.85	3.00	0.135	0.060
30	Vepa	0.90	4.00	0.203	0.080
31	Pacchasunkesula	0.60	2.50	0.056	0.017
32	Sissoo	0.60	2.50	0.056	0.017
33	KondaTangedu	0.75	3.00	0.105	0.040
34	Yerrasunkesula	0.80	3.00	0.120	0.050
35	Kanuga	0.85	3.00	0.135	0.060
36	Vepa	0.90	4.00	0.203	0.080
37	Pacchasunkesula	0.60	2.50	0.056	0.017
38	Sissoo	0.60	2.50	0.056	0.017
39	KondaTangedu	0.75	3.00	0.105	0.040
40	Yerrasunkesula	0.80	3.00	0.120	0.050
41	Kanuga	0.85	3.00	0.135	0.060
42	Vepa	0.90	4.00	0.203	0.080
43	Pacchasunkesula	0.60	2.50	0.056	0.017
44	Sissoo	0.60	2.50	0.056	0.017
45	KondaTangedu	0.75	3.00	0.105	0.040
46	Yerrasunkesula	0.80	3.00	0.120	0.050
47	Kanuga	0.85	3.00	0.135	0.060
48	Vepa	0.90	4.00	0.203	0.080
49	Pacchasunkesula	0.60	2.50	0.056	0.017
50	Sissoo	0.60	2.50	0.056	0.017
51	KondaTangedu	0.75	3.00	0.105	0.040
52	Yerrasunkesula	0.80	3.00	0.120	0.050
53	Kanuga	0.85	3.00	0.135	0.060
54	Vepa	0.90	4.00	0.203	0.080
55	Pacchasunkesula	0.60	2.50	0.056	0.017
56	Sissoo	0.60	2.50	0.056	0.017
57	KondaTangedu	0.75	3.00	0.105	0.040
58	Yerrasunkesula	0.80	3.00	0.120	0.050

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59	Kanuga	0.85	3.00	0.135	0.060
60	Vepa	0.90	4.00	0.203	0.080
61	Pacchasunkesula	0.60	2.50	0.056	0.017
62	KondaTangedu	0.75	3.00	0.105	0.040
63	Yerrasunkesula	0.80	3.00	0.120	0.050
64	Kanuga	0.85	3.00	0.135	0.060
65	vepa	0.90	4.00	0.203	0.080
66	Pacchasunkesula	0.60	2.50	0.056	0.017
67	KondaTangedu	0.75	3.00	0.105	0.040
68	Yerrasunkesula	0.80	3.00	0.120	0.050
69	Kanuga	0.85	3.00	0.135	0.060
70	Vepa	0.90	4.00	0.203	0.080
71	Pacchasunkesula	0.60	2.50	0.056	0.017
72	KondaTangedu	0.75	3.00	0.105	0.040
73	Yerrasunkesula	0.80	3.00	0.120	0.050
74	Kanuga	0.85	3.00	0.135	0.060
75	Vepa	0.90	4.00	0.203	0.080
76	Pacchasunkesula	0.60	2.50	0.056	0.017
77	KondaTangedu	0.75	3.00	0.105	0.040
78	Yerrasunkesula	0.80	3.00	0.120	0.050
79	Kanuga	0.85	3.00	0.135	0.060
80	Vepa	0.90	4.00	0.203	0.080
81	Pacchasunkesula	0.60	2.50	0.056	0.017
82	KondaTangedu	0.75	3.00	0.105	0.040
83	Yerrasunkesula	0.80	3.00	0.120	0.050
84	Kanuga	0.85	3.00	0.135	0.060
85	Vepa	0.90	4.00	0.203	0.080
86	Pacchasunkesula	0.60	2.50	0.056	0.017
87	KondaTangedu	0.75	3.00	0.105	0.040
88	Yerrasunkesula	0.80	3.00	0.120	0.050
89	Kanuga	0.85	3.00	0.135	0.060
90	Vepa	0.90	4.00	0.203	0.080
91	Pacchasunkesula	0.60	2.50	0.056	0.017
92	KondaTangedu	0.75	3.00	0.105	0.040
93	Yerrasunkesula	0.80	3.00	0.120	0.050
94	Kanuga	0.85	3.00	0.135	0.060
95	Vepa	0.90	4.00	0.203	0.080
96	Pacchasunkesula	0.60	2.50	0.056	0.017
97	KondaTangedu	0.75	3.00	0.105	0.040
98	Yerrasunkesula	0.80	3.00	0.120	0.050
99	Kanuga	0.85	3.00	0.135	0.060
100	Vepa	0.90	4.00	0.203	0.080
101	Pacchasunkesula	0.60	2.50	0.056	0.017
102	KondaTangedu	0.75	3.00	0.105	0.040
103	Yerrasunkesula	0.80	3.00	0.120	0.050
104	Kanuga	0.85	3.00	0.135	0.060
105	Vepa	0.90	4.00	0.203	0.080
106	Pacchasunkesula	0.60	2.50	0.056	0.017
107	KondaTangedu	0.75	3.00	0.105	0.040
108	Yerrasunkesula	0.80	3.00	0.120	0.050
109	Kanuga	0.85	3.00	0.135	0.060
110	Vepa	0.90	4.00	0.203	0.080
111	KondaTangedu	0.75	3.00	0.105	0.040
112	Kanuga	0.85	3.00	0.135	0.060
113	Vepa	0.90	4.00	0.203	0.080
114	KondaTangedu	0.75	3.00	0.105	0.040
115	Kanuga	0.85	3.00	0.135	0.060
116	Vepa	0.90	4.00	0.203	0.080
117	KondaTangedu	0.75	3.00	0.105	0.040
118	Kanuga	0.85	3.00	0.135	0.060
119	Vepa	0.90	4.00	0.203	0.080
120	KondaTangedu	0.75	3.00	0.105	0.040
121	Kanuga	0.85	3.00	0.135	0.060

122	Vepa	0.90	4.00	0.203	0.080
123	KondaTangedu	0.75	3.00	0.105	0.040
124	Vepa	0.90	4.00	0.203	0.080
125	Kanuga	0.85	3.00	0.135	0.060
			<b>Total</b>	<b>15.173</b>	<b>6.00</b>

**Abstract**

No. of Trees	Name of the Species	Girth in Mtrs	Height in Mtrs	Volume in Cum	Firewood in Cum
20	Pacchasunkesula	12.00	50.00	1.13	0.33
10	Sissoo	6.00	25.00	0.56	0.17
25	KondaTangedu	18.75	75.00	2.64	1.00
20	Yerrasunkesula	16.00	60.00	2.40	1.00
25	Kanuga	21.25	75.00	3.39	1.50
25	Vepa	22.50	100.0	5.06	2.00
			<b>Sub Total</b>	<b>15.173</b>	<b>6.00</b>

**Abstract**

1) Timber - 15.173Cum @ 6725.10/Per Cum =	Rs.102042.88
2) Fire wood -6.00 Cum @ 1296.88/Per Cum =	Rs. 7782.57

Grand Total= **Rs.109825.46**  
Or **Rs.1,09,825/-**

C. Samilla  
FBO  
Y. padu Beat

  
Forest Section Officer,  
KURNOOL,

  
Forest Range Officer  
Kurnool Range

GOVERNMENT OF ANDHRAPRADESH - 177 -  
FOREST DEPARTMENT

Rc.No:3290/2018/H6, (ii)  
Dated: -09-2019.

Office of the Divisional Forest Officer,  
Kurnool Division, Kurnool.

Smt G.A.P.Prasuna, SFS.,  
Divisional Forest Officer

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**Sub:** Forest Department – National Green Tribunal, New Delhi – OA No. 649/2018 in the matter of Sri C. Janardhan Reddy Vs Jio Reliance Company – felling of trees on the road from Uyyalavada Village to Kalugotla Village – Regarding.

**Ref:** 1. Orders of Hon'ble Principal Bench of National Green Tribunal, New Delhi in OA No. 649/2018, dated 01-10-2018  
2. F.R.O, Kurnool Rc.No.95/2018-FRO(K), dt.11.01.2019.  
3. Executive Engineer, PRI Division, Kurnool Lr.No.AE2/Uyyalawada (V) to Kalugotla(V)/2019, dt.05.08.2019.  
4. FRO, Kurnool Rc.No.95/2018-FRO(K), dt.16.08.2019.  
5. Reply of the Jio Digital Fibre Pvt.Ltd., dt.26.08.2019.

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With reference to their letter vide reference 5<sup>th</sup> cited, it is informed that the Avenue Plantation was raised 10 to 15 years back with espacement of 5x5 meters both sides from Uyyalawada village to Kalugotla Village of Kurnool District by Watershed development committee. The Avenue plantation was raised and maintained by Watershed Development Committee and later was handed over to the Gram Panchayath of Kalugotla Village of Kurnool District for further safe guarding and protection of Avenue Trees as per procedure in vogue.

Vide reference 4<sup>th</sup> cited, the Forest Range Officer, Kurnool has also inspected the location on 14.08.2019 and enumerated the avenue plantation and reported that 125 of Avenue trees were damaged while digging of trench for laying of Optical Fibre Cable by Jio Reliance Company. The value of damaged of avenue trees and its measurements also submitted to this office.

Vide reference 3<sup>rd</sup> cited, the Executive Engineer, PRI Division, Kurnool has also reported that the road from Uyyalawada (V) to Kalugotla (V) is under the control of the R&B Department and as per the statement made by the petitioner it is known that the Avenue Plantation is handed over to the Kalugotla Panchayat of Veldurthy Mandal and it is falls under Adoni Division.

In view of the above, it is fact that the Avenue Plantation was raised and maintained by Watershed Development Committee and later it was handed

over to the Gram Panchayath of Kalugotla Village of Kurnool District for further safe guarding and protection of Avenue Trees as per procedure in vogue and it is also fact that the 125 of Avenue trees were damaged by M/s Jio Reliance Company while digging of trench for laying of Optical Fibre Cable.

Hence, the M/s Jio Reliance Company is requested to submit further reasons if any why the action should not be taken against the firm as per Andhra Pradesh (Protection of Trees And Timber in public Premises) Rules, 1989. Their reasons should reach this office within (4) days. Otherwise further action will be taken basing on the records available in this office.

  
Divisional Forest Officer[FAC]  
Kurnool Division, Kurnool

To  
M/s Jio Reliance Company  
//through the Forest Range Officer, Kurnool Range. //

  
13/19/2019

Copy to the Forest Range Officer, Kurnool for necessary action. He is requested to serve the copy on the concerned of the above firm and submit duplicate copy to this office for taking further action in the matter.



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GOVERNMENT OF ANDHRAPRADESH  
FOREST DEPARTMENT

From  
Smt G.A.P.Prasuna, SFS,  
Divisional Forest Officer[FAC],  
Kurnool Division, Kurnool.

To  
The Executive Engineer  
Panchayat Raj,  
Adoni Division.

Rc.No:3290/2018/H6, (1) dated : 13-09-2019.

Sir,

**Sub:** Forest Department – National Green Tribunal, New Delhi – OA No. 649/2018 in the matter of Sri C. Janardhan Reddy Vs Jeo Reliance Company – felling of trees on the road from Uyyalavada Village to Kalugotla Village – action requested – regarding.

**Ref:** 1. Orders of Hon'ble Principal Bench of National Green Tribunal, New Delhi in OA No. 649/2018, dated 01-10-2018  
2. F.R.O, Kurnool Rc.No.95/2018-FRO(K), dt.11.01.2019.  
3. PRI Division, Rc.No:Lr.No:AE2/Uyyalawada(V) to Kalugotla(V)/2019, Dt:05.08.2019.

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It is to inform that Sri C.Janaradana Reddy, Chairman, Kalugotla Watershed Development Committee, Kalugotla Village, Veldurthy Mandal, Kurnool District has addressed a letter to the District Collector, Kurnool and informed that about 110 trees are felled by heavy machinery for laying Optic Fibre Line by a Telecom Company to connect their cell towers.

The land in question is on the either side of the road from Uyyalawada village to Kalugotla village, and the Avenue Plantation was raised under Watershed Programme.

The road was inspected by the Divisional Forest Officer, Kurnool along with Forest Range Officer, Kurnool on 27.10.2018 and it was noticed that an area of 650 to 700 mts is affected by removal of about 125 Avenue Trees of species such as *Kanuga*, *Seematangedu*, *Peltoforum* and *Neem* on left side of the road from Uyyalawada village to Kalugotla village. The Avenue Plantation was raised 10 to 15 years back with espacement of 5x5 meters both sides from Uyyalawada village to Kalugotla Village of Kurnool District by Watershed development committee. The Avenue plantation was raised and maintained by Watershed Development Committee and later was handed over to the Gram Panchayath of Kalugotla Village of Veldurthy(M) of Kurnool District for further safe guarding and protection of Avenue Trees as per procedure in vogue.

As the land in question is not under the control of Forest Department and it pertains to Kalugotla Gram panchayat, adoni Division. Hence we are requested to take action against the persons who caused the fellings as per the provisions of the Andhra Pradesh (Protection of Trees and Timber in public premises) Rules, 1989. A copy of the said rules is enclosed for reference. The Officers of Panchayat Raj Department are conferred powers of Forest Officers to protect the trees raised in the lands under control of Panchayat Raj Department.

Hence it is requested to initiate action as per the provisions of Andhra Pradesh (Protection of Trees and Timber in public premises) Rules, 1989 and intimate the undersigned so that a report can be submitted to National Green Tribunal, New Delhi.

Requested early action in this regard.

Encl: As above

Yours faithfully,

*Purnima* 13/9/19  
Divisional Forest Officer[FAC]  
Kurnool Division, Kurnool

*N* 13/9/19

Copy to the Forest Range Officer, Kurnool for necessary action.

